

(including US\$ 259 million of Capex investment) and proposed investment of US\$2300 million.

To get marketing rights for transportation fuels, namely, Motor Spirit (MS), High Speed Diesel (HSD) and Aviation Turbine Fuel (ATF) applicant must meet the requirements as per Clause 3 of Marketing Resolution dated 8th March, 2002. The requirements *inter alia*, include investment or proposed investment of ₹ 2000 crore in exploration or production, refining, pipelines or terminals leading to additionality to the existing assets and or creation of new assets in the eligible activities.

With reference to this application dated 11th June, 2014, Directorate General of Hydrocarbons has reported that British Petroleum (BP) share of expenditure was US\$508 million between financial year 2011-12 and financial year 2013-14 of which the capital expenditure (Capex) component and operational expenditure (Opex) component is US\$171 million and US\$337 million respectively. This did not meet the joint requirements of the Clause 3(I) and 3(IV) of the Marketing Resolution dated 8th March, 2002, and thus the application dated 11.6.2014 was rejected.

Failure of TAPI gas pipeline to take off

723. SHRI A.W. RABI BERNARD : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the TAPI pipeline project has failed to take off as the four countries-Turkmenistan-Afghanistan-Pakistan-India have not been able to get an international firm to head a consortium, which would lay and operate the pipeline;

(b) if so, the details thereof;

(c) whether India has urged Turkmenistan to relax law as it has maintained that its law does not provide for giving foreign firm an equity stake in upstream gas fields, to give way for an international company to construct the proposal; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN) : (a) and (b) The 21st Steering Committee Meeting of the TAPI project has set 1st September, 2015 as the target for completion of selection of the Consortium Leader.

(c) and (d) No, Sir.